

SHRI KRISHNA KUMAR  
BIRLA:SHRI  
CHANDRASEKHAR  
REDDY:-

Will the Minister of EXTERNAL AFFAIRS be pleased to state;

(a) whether Government's attention has been drawn to the reports that the Soviet World Atlas shows Aksai Chin and Arunachal Pradesh as part of China;

(b) if so, what is Government's reaction thereto; and

(c) whether it is likely to undermine India's negotiating position with China for claiming vacation of occupied parts of Arunachal Pradesh and also the other occupied areas by China; if so, to what extent?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI EDUARDO FALEIRO): (a) Government have seen the latest Soviet World Atlas. Arunachal Pradesh is shown according to the Indian deliberation. Aksai Chin is shown as a part of China; however, the boundary in this sector is depicted as unsettled.

(b) Government have taken this matter up with the Soviet Government. Whereas till 1970 maps and atlases published in the Soviet Union depicted the India-China boundary mainly in accordance with the Chinese alignment, as a result of our efforts since 1978 there has been considerable improvement since their depiction of the India-China boundary in the Eastern and Middle sectors is in accordance with the Indian delineation.

(c) Government have a sound and established position as to what constitutes Indian territory and this position cannot be vitiated in any way by maps published in third countries. It is on the basis of this position of principle that negotiations are being undertaken with the Chinese authorities.

#### **Repatriation of Sikh militants from UK**

1344. PROF. C. LAKSHMANNA:) Will the Minister of EXTERNAL AFFAIRS be pleased to state;

(a) whether it is a fact that large number of applications from Sikh militants for

political asylum in Britain, including some wanted for trial in Indian courts, are pending with the British Government;

'(b) if so, what are the details thereof; a,,

(c) whether Government of India have taken up the matter with the British Government for denying asylum to these people and return them to India to face trial in the Indian courts?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI EDUARDO FALEIRO): (a) and (b) Government have been informed that some applications for political asylum/ refugee status from Indian nationals have been received by the British authorities, authorities. Some applications are still pending consideration. Reportedly, however, no Indian national has been granted political asylum or refugee status in the U. K. during the past 5 years.

(c) Government have been repeatedly taking up this matter with the British authorities.

#### **Commission of economic efficiency, productivity and exports**

1345. SHRI NARESH C. PUGLIA: Will the Minister of FINANCE be pleased to state:

(a) whether Government have set up a Commission on Economic Efficiency, Productivity and Exports with Shri L.K. Jha, M.P. as its Chairman.

(b) if so, what are the names of the other members of the Commission; and

(c) what are the terms of reference of the Commission?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHAN POOJARI): (a) Yes, Sir.

(b) No other member has been appointed so far, though the provision exists for appointment of other members from time

(c) The Commission is to (i) suggest measures for improving capacity utilisation, efficiency and productivity in industry (both in the private and public sectors), (n) analyse the existing policies in the global perspective and suggest measures to be adopted for improving the performance of exports and the balance of payments position, and (iii) examine any allied issues in the field of economic policy that may be referred to it by the Government.

**Agreement between India and Mexico on economic cooperation**

1346. SHRI R. SAMBASIVA RAO: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that an agreement to increase economic cooperation covering a wide range of industries and products within a time schedule was signed by India and Mexico during Prime Minister's visit to Mexico in the month of August, 1986; and

(b) if so, what are the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI EDUARDO FALEIRO): (a) No, Sir.

(b) Does not arise.

Construction of tourist huts in U.P.

1347. SHRI R. SAMBASIVA RAO: Will the Minister of TOURISM be pleased to state:

(a) whether Government have received any proposal from the Uttar Pradesh Government with regard to the construction of tourist huts in the State during the current financial year; and

(b) if so, what are the details thereof and what are the names of the places where these huts are likely to be constructed?

THE MINISTER OF TOURISM (MUFTI MOHD. SAYEED): (a) and (b)

The Ministry of Tourism has approved a proposal for the construction of 10 Fibre Glass Tourist Huts to be put up at Sunil. Ghangharia, Gaurikund and Chopta in Garhwal Himalayas at a total cost of Rs. 33.74 lakhs.

**Mexican help for the development of tourism industry**

1348. SHRI R. SAMBASIVA RAO: Will the Minister of TOURISM be pleased to state:

(a) whether it is a fact that Government have recently sought help from Mexican Government for the development of tourism industry and

(b) if so, what are the details in this regard?

THE MINISTER OF TOURISM (MUFTI MOHD. SAYEED): (a) and (b)

No arrangement has been worked out yet to seek help from the Mexican Govt. for the development of tourism industry.

**Personal Insurance Social Security Scheme**

1349. SHRI R. SAMBASIVA RAO: Will the Minister of FINANCE be pleased to state:

(a) what is the number of districts in each State which have been covered by the Personal Insurance Social Security Scheme for poor families since its inception in 1985; and

(b) what are the names of the new districts in each State where this scheme is likely to be introduced during the current financial year?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JAN-ARDHAN POOJARI):

(a) and (b): A statement is laid on the Table of the House.